

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.12.2024

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 04.12.2024 was not taken up. The next date of Hearing in the matter is **23.12.2024**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 660 of 2024 & I.A. No. 6507, 6881 of 2024 (PH)	Sunil Mangal Mandal Suspended Board of Director of Man Infraprojects Ltd. Vs. Manoj Kumar Agarwal Interim Resolution Professional of Man Infraprojects Ltd. & Anr.	Karan Malhotra	Surekha Raman- R2 Megha Rao Niket Kumar- R1 Atul Singh Nitika Agarwal

By order of Hon'ble Chairperson
-Sd/-
Registrar